

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c) Eight out of Sixteen Central Public Sector Undertakings having their registered offices in the State of Karnataka are facing some amount of foreign exchange crunch. Efforts are on to reduce its impact on their Production Programmes.

Allotment of Essential Commodities to Karnataka

2093. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) the total quantity of major items allotted under the Public Distribution System to Karnataka during 1990-91;

(b) the quantity actually lifted by the Government of Karnataka; and

(c) the quantity allotted to Karnataka for 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) The quantities of rice, wheat, levy sugar, imported edible oil and kerosene allotted to and lifted by Karnataka Government in 1990-91 for distribution through the Public Distribution System (PDS) are as under:—

(in'000 tonnes)

Commodity	Allotted (1990-91)	Lifted (1990-91)
Rice	589	501
Wheat	375	325
Levy Sugar	219	(+)
Imported edible oil	44	44
Kerosene	444	440

(+) Lifting of levy Sugar is normally near 100%.

(c) The quantities of the above items allotted to Karnataka in the first five months of 1991-92 (April-August, 1991) are as under:—

(in '000 tonnes)

Rice	248
Wheat	210
Levy Sugar	90
Imported edible oil	0.56
Kerosene	171

Registration of Industries in Karnataka

2093. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) the number of proposals from Karnataka for registration of new industries pending with the Central Government;

(b) the details of the industries registered by the Government in Karnataka State during 1990 till now;

(c) the number out of them cleared by the Government; and

(d) the time by which pending proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No proposal for registration of new industrial unit for the State of Karnataka is pending at present. As per the new Industrial Policy, the schemes of Delicensing/Exempted Industries/DGTD registration stand abolished.

(b) and (c) The break-up of applications registered under the schemes of Delicensing/Exempted Industries/DGTD registration during the period from January, 1990 to July, 1991 in the State of Karnataka is given below:

Year	No. of Registrations		
	Delicensing Industries Registration	Exempted Industries Registration	DGTD Registration
1990	29	45	34
1991 (Upto July)	26	42	16